



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.03.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 17.03.2025 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 2 of 2024 Part Heard	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	Rajendra Barot	Ruby Singh Ahuja Varun Kumar Areez Gazdar- R1 Palash S. Singhai- R4&5

By order of Hon'ble Chairperson
-Sd/-
Registrar